



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 741/16 in CP 272/16	TP 214/17	To get clarification from RD	391/ 394	Citrix R&D India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	LAKSHMI MENON (9880073412)	Petitioner	
2)	Prema Hatti	ROC	

**ORDER**

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. She again requested time to get clarification from R.D on the comments offered by Petitioner Company. Tribunal to address a letter to the R.D to offer comments if any. List it on 02/03/2018.

  
Member (T)

  
Member (J)